

**PURCHASE OF COTTON**

854. SHRI GUTHA SUKENDER REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

(a) whether it is a fact that Cotton Corporation of India (CCI) is not cooperating with the Government of Telangana in purchase of Cotton from the farmers;

(b) if so, the details thereof and the reasons therefor;

(c) whether any request has been received from the State Government to direct the CCI for taking necessary steps to purchase the cotton from farmers;

(d) if so, the details thereof; and (e) the steps being taken by the Government to solve the problem and direct the CCI for purchasing the cotton from the farmers?

**उत्तर**

**ANSWER**

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

(a): No, Madam.

(b): Does not arise.

(c) to (e): Yes, Madam. A request was received from Shri T. Harish Rao, Hon'ble Minister for Irrigation, Marketing, Mines & Geology and Legislative Affairs, Government of Telangana regarding cotton procurement, enhancement of Minimum Support Price (MSP), increasing of permissible limit of moisture content, non-insisting of bar coded, I-Card opening of CCI's branch at Hyderabad, notifying ginning and pressing factory at procurement centres and opening of purchase centre on five day a week. This matter has been looked into in consultation with concerned officers of the Govt. of Telangana including Chief Secretary, Telangana. The CCI has proposed 84 procurement centres in the State for purchase of cotton on five day a week under Minimum Support Price (MSP) operation, out of which purchase has been started in 65 procurement centres. The other issues are also being dealt as per the norms and guidelines.

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